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NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/82/2016
NAME OF THE PETITIONER(S) : N. Ramachandran
NAME OF THE RESPONDENT(S) : Buildart Safety Glass Private Limited & 6 others
UNDER SECTION : 397/398 of companies act 1956

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

①. S. Manjula Devi, Adv
For RSR & CO
CBE

For Petitioner

[Signature]

② Akhil Jain (Proxy)
For Venkata Vaedhan

For 2nd Respondent

[Signature]

ORDER

Counsel for petitioner present. Proxy representing R2 present and prayed time for making submissions in relation to the final outcome of the settlement talks as the senior counsel could not attend before the Tribunal today. Time extended at request. Put up on 10.11.2017 at 10.30 A.M.

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K Anantha Padmanabha Swamy
Member (Judicial)